

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.P. No. 48(ND)2010

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017**

NAME OF THE COMPANY: M/s Vishnu Kr. Surekha Vs. M/s V.L. Estates
Ltd & Ors.


SECTION OF THE COMPANIES ACT: 397/398

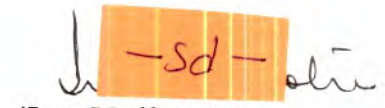
NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Dr. U.K. Chaudhary, Sr. Advocate Mr. Hrishikesh Baruah, Advocate Mr. Himanshu Vij, Advocate		
	For the Respondents (s):	Mr. Arun Kathpalia, Sr Advocate Mr. Ankit Sengal, Advocate Ms. Zinneha Mehta, Advocate		

ORDER

No time left. List this case for arguments on 13th and 16th October, 2017.

In view of the same, the date fixed for 25th August, 2017, is hereby recalled.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)

(Lekh Raj Singh)